NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI. S. VIJAYARAGHAVAN - MEMBER - TECHNICAL

APPLICATION NUMBER

: IA/ /2017

PETITION NUMBER

: CP/31/2017

NAME OF THE PETITIONER(S)

: THE MADRAS RACE CLUB

NAME OF THE RESPONDENT(S)

: MUTHUKARUPPAN

UNDER SECTION

: 97 OF COMPANIES ACT 2013

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Peucli Mohan

Paritoca Venkatis waran Coursels for Responsent PLE

2. AR. RAMANATMON

and 1- periting in CP31/19

* Bu

ORDER

Counsels for both the parties are present. Matter is adjourned. At the request made by both the Counsels, time is enlarged. Put up on 30.10.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk